

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

CA 167/2023 IA 31/2023 IN CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 26.04.2023.

NAME OF THE PARTIES: - **Union of India**
 V/s
 Infrastructure Leasing & Financial Services Ltd

Rule 11 of NCLT, 241- 242 CA,2013

ORDER

Mr. Janak Dwarkadas, Senior Advocate; Mr. Zal Andhyarujina, Senior Advocate; Ms. Misha, Adv.; Ms. Mahima Sareen, Adv; Mr. Satyajit Bose, Adv. For the Applicant in IA 31/2023 is present. Karl Tamboly a/w Priyanka Shetty, Aditi Bhansali, Dhaval Vora i/b AZB & Partners for Respondent No. 3 in IA 31/2023 is present. Mr. Aditya Sikka Ld. Counsel appearing for the Union of India is present.

CA 167/2023, IA 31/2023

List these applications **High on Board** on 12.06.2023.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Jagdish